

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

C.A.NO.941 of 1992. ✓

Between

Dated: 28.10.92.

P.Venkateswarlu ✓

Applicant

And

1. The Junier Telecom Officer, Phones, Allagadda. ✓
2. The Sub-Divisional Officer, Telecom, Nandyal. ✓
3. The Telecom District Manager, Kurnool. ✓
4. Sri. G.V.Gopichandran, General Manager, Telecom, Hyderabad Area, CTO Compound, Secunderabad. ✓
5. The Chief General Manager, Telecom A.P. Hyderabad-1. ✓
6. Sri. H.P.Wagle, Chairman, Telecom Commission(representing Union of India), New Delhi. ✓

... Respondents.

Counsel for the Applicant : Sri. C.Suryanarayana

Counsel for the Respondents : Sri. V.Rajeswara Rao, for Sri. N.V.Raghava Reddy, Addl. CGSC. ✓

CORAM:

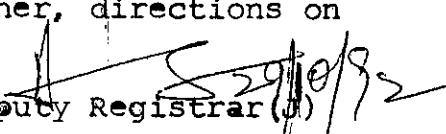
Hon'ble Mr. R.Balasubramanian, Administrative Member  
Hon'ble Mr. C.J.Roy, Judicial Member.

The Tribunal made the following order:-

Issue notice before admission to the respondents for filing counter with an advance copy to the counsel for the applicant, within 4 weeks.

2. In view of the termination notice dated 23.10.1992 subsequent to the cancellation of original termination notice, we feel that it is a fit case for interference. Hence by WAY OF INTERIM ORDER, we suspend the termination notice dated 23.10.1992 (Annexure-A-11) for 14 days.

3. List the case on 11.11.1992 for further, directions on hearing on interim order.

  
Deputy Registrar (J) 29/10/92

Copy to:-

1. The Junior Telecom Officer, Phones, Allagadda-543. ✓
2. The Sub Divisional Officer, Telecom, Nandyal-501. ✓
3. The Telecom District Manager, Kurnool-001. ✓
4. Sri. G.V.Gopichandran, General Manager, Telecom, Hyderabad Area, CTO Compound, Secunderabad. ✓
5. The Chief General Manager, Telecom, A.P. Hyderabad-1. ✓
6. Sri. H.P.Wagle, Chairman, Telecom Commission (representing Union of India), New Delhi. ✓
7. One copy to Sri. C.Suryanarayana, advocate, CAT, Hyd.
8. One copy to Sri. N.V.Raghava Reddy, Addl. CGSC, CAT, Hyd.
9. One spare copy.

Rsm/-

1/10/92  
27/10/92

O.A. 941/92  
1  
TYPED BY

COMARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER ( JUDL )

Dated: 28/10/1992

✓ ORDER/JUDGMENT:

R.A. / C.A. / M.A. No.

in

O.A. No.

941/92

T.A. No.

(wp. No. →)

✓ Admitted and interim directions issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs

pvm

